

Interim Resolution Professional / Resolution Professional : Ashish Vyas IBBI Registration No. IBBI/PA-001/IP-P-01520/2018-2019/12267

Name of the corporate debtor: MAAN SAROVAR PROPERTIES DEVELOPMENT PRIVATE LIMITED.; Date of commencement of CIRP: 1st July, 2022.; List of creditors as on: 15th May, 2023.

List of secured financial creditors belonging to any class of creditors

Amount in Rs.

Sr.no	Name of Creditors	Details of claim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Reliance Net Limited	19-07-22	3,32,38,02,823	3,32,38,02,823	Secured	0	0	No	93.76%	0	0	0	0	
2	Reliance Asset Reconstruction Company Limited	19-07-22	17,60,31,317	-	Secured	0	0	No	0%	0	0	17,60,31,317	0	
	<b>Total</b>		<b>3,49,98,34,140</b>	<b>3,32,38,02,823</b>		-	-			-	-	<b>17,60,31,317</b>	-	